Annexure-7 Name of the corporate debtor: SHRI NATH RESEDENCI PRIVATE LIMITED; Date of commencement of CIRP: 05.01.2023; List of creditors as on: 26.04.2023

List of operational creditors (Government dues)

(Amount in₹)

Sl.	l. Details of		Details of claim		Details of claim admitted						Amount of	Amount	Amount	Amount of	Remarks, if
	Claimant														
No.			received								contingent	of any	of claim	claim under	Any
	Depart	Gover	Date of	Amount	Amount	Nature of	Amount	Amount	Whether	% of voting	claim	mutual	not	verification	
	ment	nment	receipt	claimed	of claim	claim	covered by	covered by	related	share in		dues,	admitted		
					admitted		security	guarantee	party?	CoC, if		that may			
							interest			applicable		be set-off			
1.	The	Central	25.01.2023	9614.00	9614.00	Unsecured	0.00	0.00	No	NA	0.00	0.00	0.00	0.00	NA
	Income														
	Tax														
	Officer-														
	2(2)(4),														
I 1	Banda														

Sajjan Kumar Dokania Resolution Professional